

hardships faced by these employees as also the recommendations of the National Council (JCM).

(c) With the addition of the names of the house-owning officers in the waiting list for allotment of Government accommodation, the waiting period of the employees is likely to be increased.

(d) The Government have already launched a crash programme of construction of Government quarters particularly for lower paid categories of Government employees.

#### **Expenditure on Uniform of Employees of Mother Dairy**

6499. SHRI R. P. DAS: Will the Minister of AGRICULTURE be pleased to state:

(a) whether Government are aware that contrary to its Rules, all the factory and office employees of Mother Dairy, Delhi are being supplied with expensive clothes including silk sarees in the name of uniforms; and

(b) if so, the annual expenditure incurred on this account?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND RURAL RECONSTRUCTION (SHRI R. V. SWAMINATHAN): (a) No, Sir. The Mother Dairy which is being run by the National Dairy Development Board is giving uniforms to employees in accordance with its norms.

(b) The annual expenditure incurred for supply of uniforms is approximately Rs. 1.50 lakhs.

#### **Demand of Kendriya Vidyalaya Teachers**

6500. SHRI ERA ANBARASU: Will the Minister of EDUCATION AND SOCIAL WELFARE be pleased to state:

(a) whether it is a fact that about 1000 teachers serving in Kendriya Vidyalayas had staged one day dharna

in front of Sangathan office at Delhi on 2nd November, 1980;

(b) if so, what are the demands and whether the demands have been conceded; and

(c) whether it is also a fact that the teachers have once again served another fresh notice for dharna?

THE MINISTER OF EDUCATION AND SOCIAL WELFARE (SHRI S. B. CHAVAN): (a) Some Kendriya Vidyalaya teachers staged a dharna in front of the Kendriya Vidyalaya Sangathan headquarters on the 12th November, 1980.

(b) The main demands of the teachers include *de-jure* recognition of the All-India Kendriya Vidyalaya Teachers Association, representation on the Board of Governors of the Kendriya Vidyalaya Sangathan, better promotional avenues, revision of pay-scales, extension of C.G.H.S. facilities to the employees of the Sangathan, declaration of a rational transfer policy, grant of full 50 days' vacation period and abolition of the practice of calling teachers three days in advance, timely completion of Annual Confidential Reports, improvement in the method of selection of principals, grant of selection grades, etc. Some of the demands have been accepted while some others are being examined.

(c) Yes, Sir.

#### **Damage of Indian Fishing Boats by Foreign Fishing Trawlers**

6501. PROF. P. J. KURIEN: Will the Minister of AGRICULTURE be pleased to state:

(a) whether Government are aware that many foreign chartered trawlers had damaged the Indian fishing boats gear, nets, etc.

(b) what steps are being taken to obtain compensation from these